WWW.LIVELAW.IN

SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE THAT THE FOLLOWING MATTERS WILL BE LISTED FOR HEARING BEFORE A NINE JUDGES CONSTITUTION BENCH COMMENCING FROM MONDAY THE 13TH JANUARY , 2020.

DATED THIS THE 06TH DAY OF JANUARY, 2020.

BY ORDER

OFFICER ON SPECIAL DUTY (LISTING)

S.NO.	USER SECTION	REG_NO_DISPLAY	PET_NAME	RES_NAME	GROUP COUNT
1.	PIL-W	R.P.(C)NO. 3358/2018 IN W.P. (C)NO.373/2006 ETC.	KANTARU RAJEEVARU	INDIAN YOUNG LAWYERS ASSOCIATION THR.ITS GENERAL SECRETARY MS. BHAKTI PASRIJA AND ORS.	60
